

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3063
ANSWERED ON:18.12.2008
AWARDING OF RESEARCH CONTRACTS
Athawale Shri Ramdas

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of the research contracts awarded by the Government to advisors, Non-Governmental Organizations, educational and research organizations during each of the last three years, and the current year;
- (b) whether research contracts have been made available on the website of the Ministry;
- (c) if not, the reasons therefor; and
- (d) the norms adopted for awarding of contracts?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI B.K. HANDIQUE)

(a) : Details of the research contracts awarded by the Department of Fertilizers during the last three years, year-wise, to renowned research Institutions in India, under their Science & Technology (S&T) scheme, are given in Statement -I annexed to the reply.

Details of research contracts awarded by Department of Chemicals and Petrochemicals to the National Institute of Pharmaceutical Education & Research (NIPER), SAS Nagar, during the last 3 years, year-wise, are given in Statement -II annexed to the reply.

(b)&(c): Relevant details of these research contracts are available on the website of the Departments.

(d): In the Deptt of Fertilizers, the proposals received from Research Institutions are appraised and recommended by Screening Committee headed by the Joint Secretary. The recommendations are then put up to the Project Approval Committee (PAC) under the Chairmanship of Secretary (Fertilizers), for final approval of the proposals. Technical Experts are represented in both the committees.

The Grant-in-Aid given to NIPER, SAS Nagar, which is an autonomous institution under this Department, for research by the Department of Chemicals & Petrochemicals, was based on technical and financial approval by the Department.